

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 04.05.2016**

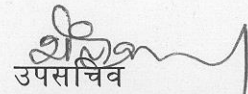
<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Dhanpat Choudhay , Advocate	S.B.Civil Misc.Appeal No.597/2011,Smt. Mamta V/s Kamlash Kumar	Mr.Rakesh Arora	Mr.Rajesh Shah
2	Shri Prashant Kumar , Retd; D.J. & Advocate	S.B.Civil Misc.Appeal No.1436/2004,Shiv Narayan Singh & Ors V/s Jitendra Singh	Mr.Sandeep Shah	Mr.Sajjan Singh

CAUSE LIST 05.05.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Dr.Pramila Acharya,Advocate	S.B.CivilMiscTr.Pet. 58/2015,Smt.Mohini V/sPawan Bhari A/w (And) D.B.CivilMisc AppealNo.1824/2014, LilitV/sSmt.Asha Sharma	Mr.Tribuvan Gupta & Usaman Gani Mr.Tribuvan Gupta & Usaman Gani	Mr..... Mr.Shambhoo Singh
2	Shri Harish Purohit,Advocate	D.B.CivilMisc AppealNo.1173/2014, RahulSoni V/sSmt.Nikita@ Neena	Mr.C.S.Kothwani	Mr.B.K.Bhatnagar
3	Shri Prashant Sharma , Retd: D.J. & Advocate	S.B.CriminalRev.Pet. No.1410/2015,Smt. Payal v/s State & Ors	Mr.A.K.Dhobal	Mr.Pradeep chodhary

CAUSE LIST 07.05.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Prashant Sharma , Retd: D.J. & Advocate	S.B.Criminal Misc.Pet.No.900/2016 ,TikuRam & Ors V/s State & Anr	Mr.Vishal Sharma	P.P. & Mr.R.S.Choudhary (R-2)


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर